

Minutes of the meeting held on 20th May, 2020 at 14:30 hrs.

Present

Shri Bimal Julka, Chief Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Y. K. Sinha, Information Commissioner
Smt. Vanaja N Sarna, Information Commissioner
Shri Neeraj Kumar Gupta, Information Commissioner
Shri Suresh Chandra, Information Commissioner
Dr. Amita Pandove, Information Commissioner
Secretary to the Commission, assisted by other officers

A meeting of Commission was held on 20.05.2020 at 14:30 hrs to discuss various issues, as detailed below.

1. Action taken on earlier meeting's decisions.

The Commission was informed of the actions taken on the decisions of the Commission's meeting held on 06.05.2020.
Problem of bandwidth, being faced during the video conferencing, should be resolved. Technical options should be further explored to improve the quality of hearings.
The existing format of notice may be continued.

Action: JS (MR)/ Registrar

2. Status of Transparency Audit.

Status of Transparency Audit was noted by the Commission. Audit reports, as received, have been sent to the DRs of the ICs. DRs will ensure timely appropriate action on them.

Action: DRs

3. Legal cases in which CIC has filed affidavit or defending, etc.

Status of legal cases was noted by the Commission.

Action: JS (Law)

4. Suggestions on "The Work from Home".

Letter of DARPG seeking suggestions on 'The Work from Home' was discussed. Suggestions, as discussed, may be sent to DARPG.

Action: JS (MR)

5. Guidelines for running of Air circulation, Air cooling and Air conditioning Equipments during COVID-19.

Guidelines regarding running of Air circulation, Air cooling and Air conditioning equipments were noted by the Commission.

Action: JS (P&B)

6. Any other item with the permission of Chair.

- (i) Request of Dr. Amita Pandove, IC for voluntary deduction of basic salary paid by the Commission at par in respect of amount with other Information Commissioners, in wake of Commission's Meeting dated 10.04.2020 and Commission's Resolution dated 13.04.2020 was discussed and agreed by the Commission.
- (ii) Existing facility of hired vehicles for certain staff be continued till 31.05.2020 due to lockdown measures in some areas.

Action: JS (P&B)



(Rahul Rastogi)
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (BJ)
2. PPS to Information Commissioner (DP)
3. PPS to Information Commissioner (YS)
4. PPS to Information Commissioner (VN)
5. PPS to Information Commissioner (NG)
6. PPS to Information Commissioner (SC)
7. PPS to Information Commissioner (AP)
8. PPS to Secretary/PS to Additional Secretary

Copy also to:

1. JS (Law)/JS (P&B)/ JS (MR)/Registrar (Consultant)
2. Shri Sushil Kumar, DS (Admn)
3. Shri S.K. Rabbani, DS (Gen. Admn)
4. Shri K.A. Talwar, DS (CR-I)
5. Shri U.C. Joshi, DS (Law)
6. Shri R.S.Murthy, Consultant
7. Shri S C Sharma, Consultant
8. Shri R.P. Grover, Consultant
9. Shri Baljit Singh Kasana, Consultant
10. Shri H.P. Sen, Consultant
11. Shri K.L. Das, Consultant
12. Shri A.K. Assija, Consultant



(Rahul Rastogi)
Joint Secretary (Admn.)